NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



T.C.P No. 92/(MAH)/2015 CA No. 19/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES:

Aneesha Dutta & Anr.

V/s.

Executive Recruiters Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Mr. Santosh Paul Counsel,

alw Ms. Chaitrika Patki Adv. for

i/b Vidhii Partners

Petitiones.

ORDER

CA 19/2017 in TCP 92/397-398/NCLT/MB/MAH/2015

By order of the Bench and as per the convenience of the parties, list this matter on 2.1.2018.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-M. K. SHRAWAT Member (Judicial)